

## **Regarding establishment of permanent benches of Guwahati High Court at Dibrugarh, Dhubri and Silchar-laid**

**MD. RAKIBUL HUSSAIN (DHUBRI):** The principal seat of the Guwahati High Court, Assam is located in Guwahati, which poses significant distances for litigants from Dibrugarh (457 km), Dhubri (250 km), and Silchar (302 km). There has been a longstanding demand to establish Permanent Benches of the Guwahati High Court in these regions to alleviate the burden on the main court. Currently, the High Court in Guwahati is overburdened with a large number of pending cases, causing undue hardship to residents of Upper Assam, Lower Assam, and the Barak Valley. Establishing Permanent Benches at Dibrugarh, Dhubri, and Silchar would align with the policy of bringing justice closer to the people, reducing the need for litigants and witnesses to travel long distances. This move is seen as essential for effective administration of justice, ensuring accessibility and timely resolution of legal matters for all citizens, particularly those unable to bear the costs and logistical challenges of traveling to Guwahati. In conclusion, the establishment of Permanent Benches at these three locations namely Dibrugarh, Dhubri and Silchar of Assam is crucial for addressing the current imbalance and improving access to justice in Assam.